

**GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE**

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**LOK SABHA**

**UNSTARRED QUESTION NO.1215**

**TO BE ANSWERED ON MONDAY THE 25<sup>th</sup> NOVEMBER, 2019**  
**AGRAHAYANA 4, 1941 (SAKA)**

**GST ON TAMARIND**

**1215. SHRI KOMATI REDDY VENKAT REDDY:**

Will the Minister of FINANCE be pleased to state:

(a) whether the Government has taken a decision to waive off the collection of Goods and Services Tax (GST) on tamarind;

(b) if so, the details thereof; and

(c) the time by which this will be coming into force?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF FINANCE**  
**(SHRI ANURAG SINGH THAKUR)**

**(a), (b) and (c):** The GST Council in its 37<sup>th</sup> Meeting held on 20<sup>th</sup> September 2019 had recommended to exempt from GST to Tamarind with effect from 1<sup>st</sup> October 2019. The notification to this effect has been issued.

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